

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:6838  
ANSWERED ON:07.05.2010  
COLLECTION AND SEIZURE  
Vishwanath Shri Adagur H

**Will the Minister of FINANCE be pleased to state:**

- (a) the number of Personal Income Tax and Corporate Tax Assesses as on March 31, 2007, 2008 and 2009 in south zone including Karnataka;
- (b) the amount of Personal Income Tax and Corporate Income Tax collected therefrom during the last three years, year-wise;
- (c) whether the Income Tax Department has conducted search and seizure operations in the State during the same period; and
- (d) if so, the details of these operations with amount of money recovered through these search and seizure operations?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

(a) The total number of assessees including Personal Income Tax and Corporate Income tax for southern states as on 31st March are as follows:-

Year 2007 2008 2009

Karnataka 1796614 1787481 1891702

Andhra Pradesh 1926615 1709538 1785417

Tamil Nadu 2507793 2572098 2590779

Kerala 797412 810892 756482

(b) The total amount of Personal Income Tax collected is as under:-

(Rs. In Crores)

Year 2006-07 2007-08 2008-09

Karnataka 9056 12839 15702

Andhra Pradesh 4860 7100 4679

Tamil Nadu 5483 7883 6442

Kerala 1296 1597 1361

The total amount of Corporate Income Tax collected is as under:-

(Rs. In Crores)

Year 2006-07 2007-08 2008-09

Karnataka 9931 17950 62075

Andhra Pradesh 5298 6711 4298

Tamil Nadu 9226 10992 6120

Kerala 785 1175 695

(c) & (d) Yes Madam, the Income Tax Department has conducted search and seizure operations in the state of Karnataka during the last three years. The results of searches conducted during the last three Financial Years and seizures of assets made is as under:-

(Rs. In Crores)

Year 2006-07 2007-08 2008-09

Karnataka 23.67 60.49 35.84